

[Shri Samar Guha]

I want that the hon. Minister should give an assurance as to when this discussion will be held. Every day, we are getting reports from there. Just a few days before, there was a severe storm and all the huts of 45,000 people, some kind of small polythene sheds, were completely destroyed and shattered. Every day, reports are coming that some people are killing themselves by hanging and thousands of people are starving there. What a horrible scene! There is no relief work, no shelter, no food, nothing. Even the relief organisations are not being rushed to the site to give some relief. Is it not a cruel way of killing the people? Is that the way of Government, either at the Centre or in the State, dealing with such a serious situation? I want to know from the Government. This is a serious matter which demands a discussion in the House. I want an assurance from the Government. I want to know what is the reaction of the Government and whether an assurance will be given for discussing this matter. This is a horrible situation. This is an unbearable situation. Hundreds of people have already died and are dying. Would you, Sir, draw the attention of the Minister concerned to this request of mine for a discussion on this matter?

MR CHAIRMAN: You have said it quite forcefully. But, as you know, the practice is that the Member should only confine to what he has given in writing. Now, it is for the Minister to make a statement.

SHRI SAMAR GUHA: I want to know whether you will draw the attention of the Minister concerned and ask him to make a statement.

MR. CHAIRMAN: A copy will be sent to the Minister.

(ii) REPORTED STRIKE BY MEDICAL COLLEGE STUDENTS IN DELHI

SHRI C. K. CHANDRAPAN (Cannanore): Mr. Chairman, Sir, I would like to draw the attention of

the House to the serious situation obtaining in the medical colleges in Delhi as a result of the strike of medical students. For the last two or three days, a strike is going on. They came to meet the Health Minister demanding that their demands should be conceded. Their demands are quite just. They demand that their stipend should be enhanced from Rs. 300 to Rs. 500; they want facility for all those students who pass out of the medical colleges to be given the job of House Surgeon in Delhi hospitals. Their another demand is for a higher percentage of students who pass out from the medical colleges in Delhi to go to the All India Institute of Medical Sciences for post-graduate studies. Lastly, they want better hostel facilities and things like that.

I do not think anybody will say that their demands are unjust or unreasonable. But I am surprised to see that the Health Minister, in spite of all his talk about socialism and friendship with the people, refused to meet their deputation. I would request you, Sir, to direct the Minister to make a statement on this matter. I would also request the Minister to intervene in the matter and settle it amicably.

(iii) REPORTED DECISION OF BANARAS HINDU UNIVERSITY TO TERMINATE SERVICES OF TEMPORARY LECTURERS

श्री हरिकेश बहुबुर (गोरखपुर) : मान्यवर, आप की अनुमति से मैं बनारस विश्व विद्यालय के अस्थायी अध्यापकों से संबंधित अविलम्बनीय लोक महत्व के एक प्रश्न पर यह वक्तव्य देना चाहता हूँ कि बनारस हिन्दू विश्वविद्यालय में बहुत बड़ी संख्या में कुछ प्राध्यापक गत कई वर्षों से अस्थायी तौर पर अध्यापन कार्य कर रहे हैं। इस वर्ष अचानक यह निर्णय लिया गया है कि अस्थायी अध्यापकों की सेवाएँ अगले विद्या सत्र से समाप्त कर दी जायें। इसके लक्षण चार सौ अस्थायी प्राध्यापकों का

जीवन संकट में पड़ जायगा तथा वे गम्भीर बेरोजगारी के शिकार हो जायेंगे। अतः इन अध्यापकों को बेरोजगारी से बचाने तथा उन्हें संकट से मुक्त करने एवं बनारस हिन्दू विश्वविद्यालय में अध्यापन श्री अध्यापन का समुचित वातावरण बनाये रखने हेतु विश्वविद्यालय में स्थायी शिक्षक के रूप में उन्हें नियुक्त किया जाये।

शिक्षा मंत्री स्वयं इस मामले को देखने की कृपा करें क्योंकि यह मामला अत्यन्त गम्भीर है और अनेक अध्यापकों के जीवन को कठिनाई में डालने वाला है। यह दुर्भाग्यपूर्ण है कि बनारस विश्व विद्यालय की समस्याएँ ज्यों की त्यों बनी हुई हैं। अभी तक कोई भी व्यक्ति कुलपति बन कर वहाँ नहीं जा सका है।

वहाँ के छात्र अपनी माँगों के संबंध में दिल्ली में धरना दे रहे हैं। मैं निवेदन करना चाहूँगा कि शिक्षा मंत्री जी बनारस विश्व-विद्यालय की उन समस्याओं को, जो अध्यापकों एवं छात्रों से संबंधित है, सीधे हल करें। बिना अध्यापकों के शिक्षा का कार्य सुचारु रूप से नहीं चल सकता है। अतः उन अस्थायी 400 अध्यापकों को विश्वविद्यालय में स्थायी रूप से नियुक्त किया जाए।

मान्यवर, यही मेरा निवेदन है।

(iv) PRICE OF PADDY

13.00 hrs.

SHRI K. MAYATHEVAR (Dindigul): Mr. Chairman, Sir, the wheat price had been raised on many occasions by the Central Government. Even a few weeks ago, the price of wheat was further raised from Rs. 110 to Rs. 112.50 per quintal. The price of paddy was not at all raised for the past many years in spite of the consistent and the continuous demand made by the Government of Tamil Nadu, specifically speaking and the Chief Minister of Tamil Nadu and the

southern rice growing states. As a result of which, the rice growing States are incurring heavy losses by paying a higher price for paddy from their own pocket. For instance, the Tamil Nadu Government is paying Rs. 95 per quintal irrespective of the amount fixed by the Centre, that is, a sum of Rs. 77 only, which may consequently result into irreparable loss to the paddy growing States' exchequer, and in due course, the paddy production itself may be affected seriously, due to this discriminatory policy followed by the Central Government in respect of the price of wheat vis-a-vis rice.

As compared with rice, it would appear that wheat enjoys both the price subsidy and an input subsidy. Under the circumstances, the Central Government is called upon and requested on behalf of the Tamil Nadu and the paddy growing States of the South and the rest of the country to consider to raise the paddy price and subsidy for the same from the Central Government for paddy growing States.

(v) NEED FOR MORE FINANCIAL ASSISTANCE TO CYCLONE AFFECTED PEOPLE OF ORISSA

SHRI RAMA CHANDRA MALLICK (Jajpur): Mr. Chairman, Sir, I am grateful to you for giving me an opportunity and permitting me under Rule 377 to mention the following matter of urgent public importance in the House today. Cyclonic whirlwind damaged the properties, houses and caused death of 500 persons and injury to several hundred others in my Parliamentary constituency Jajpur, Cuttack in Korai and Danagadi Blocks and in Keonjhar district of Orissa. The Chief Minister Shri Nilamani Routrey and the Revenue Minister Mr. Pratap Chandra Mahanty, the Special Relief Commissioner of Orissa and other officials are touring the affected areas, taking all possible help. A central team may please be directed to visit the area. More financial assistance may please